

ITEM NO.34

COURT NO.15

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s).2221-2222/2023

ABHISHEK BANERJEE & ANR.

Appellant(s)

VERSUS

DIRECTORATE OF ENFORCEMENT

Respondent(s)

[ ONLY W.P.(CRL.)No. 103/2023 IS LISTED AGAINST THIS MATTER.]

WITH

W.P.(Cr1.) No. 103/2023 (X)

(IA No. 60397/2023 - APPLICATION FOR PERMISSION, IA No. 183428/2023 - APPROPRIATE ORDERS/DIRECTIONS AND IA No. 52905/2023 - STAY APPLICATION)

Date : 15-03-2024 These appeals were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI  
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s)

Mr. Vikram Chaudhri, Sr. Adv.  
Mr. J. Ramachandra Rao, Sr. Adv.  
Mr. Nitesh Rana, Adv.  
Mr. Rishi Sehgal, Adv.  
Ms. Vandana Sehgal, AOR  
Mr. P. Mohit Rao, Adv.  
Mr. Arveen Sekhon, Adv.  
Mr. Varun Varma, Adv.  
Mr. Hitesh Kumar Sharma, Adv.  
Mr. Shubham Rajhans, Adv.  
Ms. Tanishka Grover, Adv.

Mr. Udayaditya Banerjee, AOR

For Respondent(s)

Mr. S.V. Raju, A.S.G.  
Mr. A.k. Panda, Sr. Adv.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Rajat Nair, Adv.  
Ms. Nisha Bagchi, Adv.  
Mr. Harish Pandey, Adv.  
Mr. Guntur Pramod Kumar, Adv.  
Mr. Annam Venkatesh, Adv.  
Mr. Zoheb Hussain, Adv.

Ms. Astha Sharma, AOR  
Mr. Nipun Saxena, Adv.  
Ms. Anju Thomas, Adv.  
Mr. Sanjeev Kaushik, Adv.  
Ms. Mantika Haryani, Adv.  
Mr. Shreyas Awasthi, Adv.  
Mr. Bhanu Mishra, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 19.03.2024, high on board, alongwith all the matters,  
i.e., C. A. Nos.5160-5161 of 2023, Crl. A. No.922/2024 and W.P.  
(Cr1.) No.103/2023.

(RAVI ARORA)  
COURT MASTER (SH)

(MAMTA RAWAT)  
COURT MASTER (NSH)